

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 36/2017 In TP No. 6/111A/NCLT/AHM/2016 (New)  
CP No. 17/111A/CLB/MB/2010 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

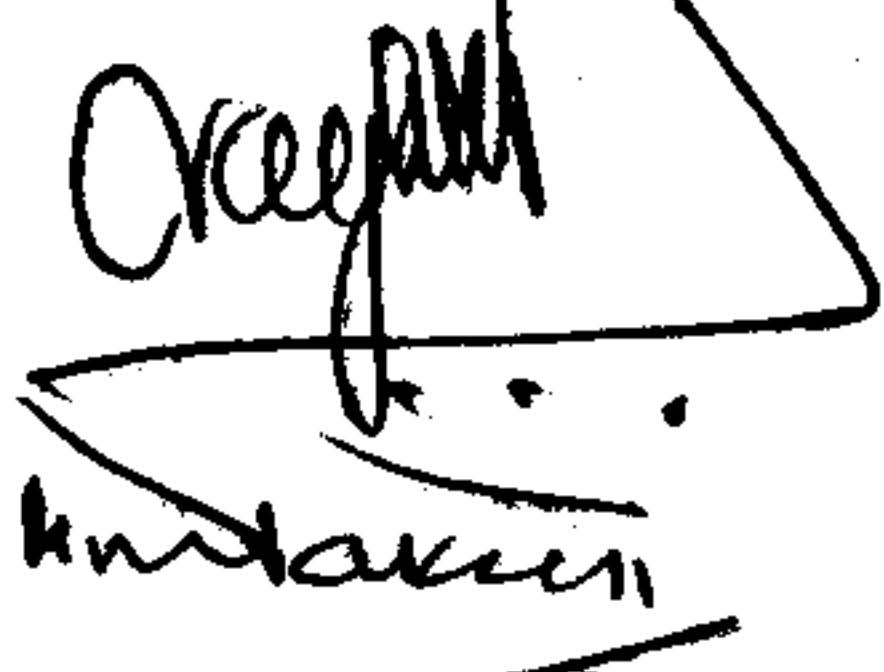
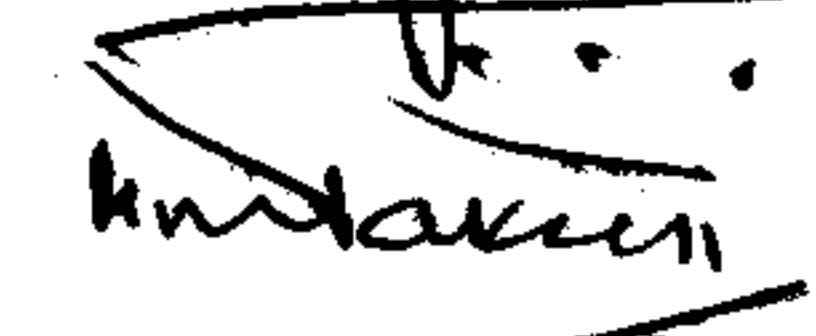
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2017**

Name of the Company: Vilas Keshav Shingwan

V/s.

Gujarat Natural Resources Ltd. & Ors.

Section of the Companies Act: Section 111A of the Companies Act, 1956

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	VIJAY M. VAGHela	ADVOCATE	PETITIONER	
2.	KEYOOR BAKSHI	PCS	R-1	

**ORDER**

Learned Advocate Mr. Vijay Vaghela present for Petitioner. Learned PCS Mr. Keyoor Bakshi present for Respondent.

Additional Affidavit filed by the Petitioner serving a copy to the Respondent.

List the Matter on 25.09.2017 for hearing.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 7th day of August, 2017.